

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 104
(IB)-1095(ND)2020
New IA-5594/2022

IN THE MATTER OF:

M/s. Pearson India Education Services Pvt. ... Applicant/Petitioner
Ltd.

Versus

M/s. U.B.S. Publishers Distributors Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 17.11.2022

CORAM:

SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)

SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the RP : Mr. Milan Singh Negi and Nikhil Kumar Jha,
Advocates


ORDER

IA- 5594/2022: It is the list of Creditors filed by the RP. The same is taken on record, subject to all just exceptions.

With this, the present IA stands closed.

IA-5595/2022: It is the report of CoC filed by the RP. The same is taken on record, subject to all just exceptions.

With this, the present IA stands closed.


(L.N. GUPTA)
MEMBER (T)


(BACHU VENKAT BALARAM DAS)
MEMBER (J)